

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-105
189/252/ND/2020

IN THE MATTER OF:

ROC, NCT Of Delhi and Haryana

Vs.

Pralines Exports Private Limited

...APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 22.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Appellant

For the OL

For the RD

For the Intervener

:
:
:
:
: Ms. Fasha Kadian, St. Counsel,
Income Tax Deptt.

ORDER

None for the Appellant.

In the interest of justice, the matter is adjourned to 02.3.2021.


(DR. DEEPTI MUKESH)
MEMBER (J)

Surjit